

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 20.10.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	S.C.15032/2018	P.P.	N.M.S.
2	S.C.15037/2018	P.P.	V.K.
3	S.C.15034/2018	P.P.	M.K.R.
4	S.C.15039/2019	P.P.	A.N.
5	S.C.15023/2019	P.P.	A.N.C.
6	R.A.15051/2018	H.V.Radhamani	A.J.
7	R.A.15023/2019	R. Manjunatha Reddy	N.K.S.
8	R.A.15041/2019	M.R. Veerendra	B.V.M.
9	R.A.15042/2019	S.N.T.	K.N.M.
10	R.A.15104/2019	T.K.S.	A.H.V.
11	R.A.15100/2019	N.G. Kotre	P.M.
12	M.A.15063/2019	P.M. Narayanaswamy	K.N.K.
13	R.A.15110/2019	L.S.Chikkanagoudar	K.N.M.
14	M.A.15110/2019	R.M.G.	W.M.S.
15	M.A.15011/2020	Ananda H.C.	M.B.M.
<b>AFTERNOON SESSION</b>			
1	M.A.112/2011	S.V.S.	K.N.S.
2	EX.15003/2015	C.R.D.	M.S.D.
3	M.V.C.71/2016	G.R.	S.N.R.
4	M.V.C.72/2016	G.R.	S.N.R.
5	M.V.C.73/2016	G.R.	S.N.R.
6	M.V.C.74/2016	G.R.	S.N.R.
7	M.C.15051/2020	K. Raghavendra	
8	P & SC 15026/2020	K.G. Krishna Murthy	
9	P & SC 15027/2020	C. Krishnamurthy	
10	Ex. 15033/2019	Harsha R.	
11	CrI.A. 15013/2019	Ganesh G.G.	
12	CrI.A. 15003/2020	Ganesh G.G.	
<b>Judgment \ Orders</b>			

1	CrI.R.P.15009/2020	Siji Malayil Associates	
2	CrI.Misc.15150/2020	Murhty	

all@gmail.com

9M

ಭಾನು	30	2	9	16	23
ಸೋಮ	31	3	10	17	24
ಮಂಗಳ	4	11	18	25	
ಬುಧ	5	12	19	26	
ಗುರುವ	6	13	20	27	
ಶುಕ್ರ	7	14	21	28	
ಶನಿ	8	15	22	29	

ಭಾನು	6	13	20	27
ಸೋಮ	7	14	21	28
ಮಂಗಳ	1	8	15	22

1.	Monday	Designation 1) M.N.Nagaraj, Bailiff 2) Tulasi, Typist 3) Gangappa Laxman S.D.A.,
2.	Monday	Vasudev, Bailiff
3.	Tuesday	1)Besevaraj, Bailiff 2)Tulasi, Typist 3)Gangappa Laxman Wa S.D.A.,
4.	Tuesday	Mallikarjuna

REGISTER No. XVII (Civil)

Register of decrees of other Courts received for execution under Sections 38 and 39 of the Code of Civil Procedure in the Court of..... at..... year.....

Govt. of Karnataka

No. of suit	No. of connected execution application	Lower Court to which sent for execution	Nature and date of communication to the decreeing Court (Vide Section 48 C.P.C.)	Amount of postage, if any, received
-------------	--	---	--	-------------------------------------

೨೨) ೦೨ 145/16 - A.N. Rajanna v/s A.S. Venkatesh.  
 ೨೦) ೦೨ 495/10 - Krishnamurthy/Muniyappa

In the court of II ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI, Cause List, Dated 19-10-2020.

- 005 412/19 - Shivamma v/s The state Bank Karnataka
- 005 413/19 - Jayamma v/s The state of Karnataka
- 005 414/19 - Muni Amjiappa v/s The state of Karnataka
- 005 385/19 - Anjamma v/s The state of Karnataka
- 005 386/19 - Surya Prakash v/s The state of Karnataka
- 9 569/17 - Seshamurugan Chavara v/s Sugheela Bai
- 7 178/12 - Lakshmanamma v/s Chairaman
- 8 396/13 - Supriya v/s Muniudruppa
- 9 1500/06 - Venkatesh muthy v/s Ammetta
- 10 139/16 - Remubeshava v/s Venkateshappa
- 11 1157/07 - Ramachandrasekh v/s Purmachandra Rao
- 12 533/17 - Aravindam v/s Ramakrishna
- 13 364/19 - Parbhakar v/s Ganga Sathimane
- 14 192/13 - Shantamma v/s Venkataappa @ Thathappa
- 15 ~~05 469/19~~ ~~Murali v/s Lakshman~~ ~~Rajappa v/s Rajappa~~
- 16 541/17 - Muni Raju v/s Rajappa
- 17 933/15 - Gowamma v/s Kemamma
- 18 221/13 - Leelamma v/s Roopa
- 19 63/16 - Venkatesh Gowd v/s Manjamma
- 20 186/16 - Rameshendra muni v/s Gowamma
- 21 793/15 - Chandra v/s Ramesh Gowd
- 22 342/13 - Kamala v/s Akshay Eminence Developers Pvt
- 23 329/13 - Shantamma v/s Shivamma
- 24 358/19 - Sharadamma v/s Manjula
- 25 556/13 - Hanumanth Gowda v/s Nihari Rajan Samant
- 26 403/11 - Rakkutai v/s Manojji Rao
- 27 381/19 - Sachin Kamath v/s Venkatesamma
- 28 428/12 - Muni Venkatesh Gowda v/s The state of Karnataka



In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, **Dated 20-10-2020.**

<b>MORNING SESSION</b>			
<b>HEARING</b>			
<b>Case No.</b>	-	<b>Plaintiff / Defendants Name</b>	
1.	O.S.	653/20	-
2.	O.S.	2270/06	- Mala V/s. B.A. Jayaramaiah
3.	O.S.	874/14	- Jayamma V/s. Narasamma
4.	O.S.	322/16	- Poojamma V/s. Kaliramma
5.	O.S.	775/19	- Gopalappa V/s. Narayanamma
6.	O.S.	893/19	- Venkataramanappa V/s. Munivenkatamma
7.	O.S.	410/18	- Ambarish V/s. Susheelamma
8.	O.S.	9/14	- Kamalamma V/s. Lalithamma
9.	O.S.	788/19	- Narasimaiah V/s. Munithayamma
10.	O.S.	988/06	- Kamini V/s. Ramakrishnappa
11.	O.S.	314/16	- Anjinappa V/s. Muniyamma
12.	O.S.	2243/06	- Soma Shankara V/s. Ashwathappa
13.	O.S.	666/14	- Gangarathnamma V/s. Muralidhar
14.	Misc.	17/15	- Subba Rao V/s. Muniyamma
15.	O.S.	778/20	- Rajesh V/s. Basavaraj
<b>AFTERNOON SESSION</b>			
16.	O.S.	669/14	- Munivenkatamma V/s. Seethamma
17.	O.S.	541/18	- Canara Bank V/s. Nandini
18.	O.S.	992/08	- Lakshamma V/s. Gowramma
19.	O.S.	492/18	- Sarojamma V/s. Rajendra
20.	O.S.	468/10	- Muni Lingamma V/s. Ramakka
21.	O.S.	963/06	- Muniyappa V/s. Venkateshappa
22.	M.A.	14/20	- Hanumanthappa V/s. Narasimaiah
23.	O.S.	313/18	- Pushpa V/s. Channakrishnappa
24.	O.S.	551/20	- Gopalaswamy Devalaya Abhivruddhi & Kshemabhiruddhi Sangha
25.	O.S.	664/12	- Manjunatha V/s. Chikkamariyappa
26.	O.S.	40/07	- Rathnamma V/s. Appayamma
<b>New Suits - Plaintiff/Defendants Name</b>			
27.	O.S.	793/20	-
28.	O.S.	802/20	-
29.	O.S.	805/20	-
30.	O.S.	808/20	-

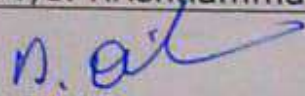
I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow S.O.P.  
issued by Hon'ble High Court of Karnataka, Bengaluru.



In the court of Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli, cause list, dated 20-10-2020

<b>MORNING SESSIONS</b>			
<b>HEARING</b>			
<b>Case No.</b>		<b>Plaintiff / Defendants Name</b>	
1.	O.S.	775/13	- Parvathamma V/s. Pilla Anjini
2.	O.S.	259/13	- Prabhu V/s. Lingappa
3.	O.S.	173/10	- Ashok Kumar V/s. Venkata Narasamma
4.	O.S.	771/07	- Manjulamma V/s. Sujatha.M
5.	O.S.	215/19	- Indian Overseas Bank V/s. Krishnappa
6.	O.S.	601/12	- Muniyamma V/s. Sonnamma
7.	O.S.	710/16	- Rathnamma V/s. Gulletappa
8.	O.S.	566/09	- Shakuntala V/s. Akkayamma
9.	O.S.	303/19	- Prashanth V/s. Balasubramanya
10.	O.S.	304/19	- Narasimha V/s. Deveeramma
11.	O.S.	502/07	- Ragini V/s. Lalitamma
<b>New Suits</b>			
12.	O.S.	801/20	- B.L. Soniya V/s. B. Lingappa
13.	O.S.	804/20	- Shakeera Begum V/s. Zubeda Begum
14.	O.S.	807/20	- Chikkamma V/s. Motappa
15.	O.S.	810/20	- Shobha V/s. Jagadeesh.B.M.
<b>AFTERNOON SESSION</b>			
16.	O.S.	1086/19	- Muniraju V/s. Rathnamma
17.	Misc.	51/16	- Ramakrishna V/s. Kondappa
18.	L.A.C.	34/07	- Lakshmana V/s. Sharada Krishnamurthy
19.	L.A.C. Misc.	1/16	- Nalinakshi V/s. SLAO
20.	L.A.C. Misc.	2/16	- Nalinakshi V/s. SLAO
21.	O.S.	1623/06	- Gopala V/s. Nanjemariyappa
22.	O.S.	839/07	- Peerambi V/s. Pyare Jan
23.	O.S.	279/14	- Pillamma V/s. Krishnamurthy
24.	O.S.	465/10	- Venkataswamy V/s. Lakshamma
25.	O.S.	408/08	- Sheshagiri Achar V/s. Nagarajachari
26.	O.S.	76/06	- Narayanappa V/s. Venkataramanappa
27.	O.S.	788/08	- Muniyappa V/s. State of Karnataka
28.	O.S.	397/15	- Sarojamma V/s. Marappa
29.	O.S.	15/12	- Komala V/s. Dodda Shamanna
30.	O.S.	242/07	- Meenakshi V/s. Krishnamma

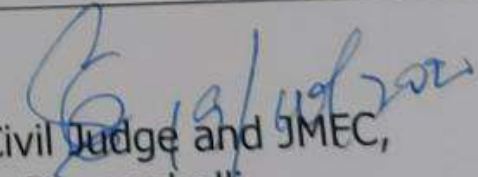
  
Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated  
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.



**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 20-10-2020**

<b>MORNING SESSSION CIVIL AND CRIMINAL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<p><b><u>HEARING</u></b> 1. CR.61/2020(Channarayapatna PS) 2. O.S. 285/2020 3. C.C. 5637/2016</p> <p><b><u>EVIDENCE</u></b> 4. PCR. 235/2020 5. O.S.485/2014 6. O.S.147/2012 7. O.S.1119/2012 8. O.S.153/2012 9. O.S. 23/2013 10. O.S. 61/2013 11. O.S.249/2013 12. O.S.303/2013</p> <p><b><u>HEARING</u></b> 13. Cr. 114/2020 (Bagaluru PS)</p> <p><b><u>ARGUMENTS</u></b> 14.O.S.401/2006 15.O.S.219/2017</p>	<p><b><u>HEARING</u></b> 1. Ex. 2/1993 2. O.S.525/2015 3. C.Mis. 34/2018 4. O.S.375/2009 5. O.S.403/2011 6. FDP.10/2011 7. O.S.681/2014 8. O.S.799/2014 9. Mis. 35/2014 10.O.S.683/2015 11.O.S.171/2020 12.O.S. 1/2020 13.O.S. 29/2020</p> <p><b><u>ORDERS</u></b> 14.O.S. 393/2020</p> <p><b><u>NEW SUIT</u></b> 15.O.S.467/2020 (Gowramma)</p>

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,  
Devanahalli Cause List Dated 20-10-2020**

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES
<b><u>HEARING/ARGUMENTS</u></b>
1. O.S.170/2020
2. O.S.310/2020
3. O.S.108/2011
4. O.S.408/2014
5. O.S.630/2014
6. O.S.38/2015
7. Ex.6/2020
8. O.S.44/2020
9. O.S.42/2020
10. O.S.36/2020
11. C.Mis.208/2020
12. C.C.2745/2012
13. C.C.5241/2020
14. C.Mis..../20 (Muniyappa and others)
<b><u>NEW SUITS</u></b>
15. O.S.468/2020 (R.Manjunath)

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

*Yogeshwari*  
Addl. Civil Judge and JMFC,  
Devanahalli.  
19/10/2020